

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./91/2024/(Filing No.)
and
I.A. No.02 of 2025 in MAC App./91/2024/(Filing No.)

THE BRANCH MANAGER,
NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

MRS. SRIJANA CHETTRI AND OTHERS

RESPONDENTS

Date: 29.04.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Babita Kumari, Advocate.

For Respondents

R-1 & R-2 Mr. Tarun Choudhary, Advocate (*through VC*).

R-3 Mr. Rahul Rathi, Advocate.
Ms. Lidya Pradhan, Advocate.

ORDER

Heard Learned Counsel for the parties on I.A. No.01 of 2024.

Order pronounced orally in open Court.

Detailed Order vide separate sheets of paper.

I.A. No.01 of 2024 stands dismissed and disposed of.

Pending applications, if any, also stand disposed of.

Judge
29.04.2025